

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/3435/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
Member, MACT, Barpeta.

Dated Guwahati, the 30th September, 2020.

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(B) 931, dated 29.09.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 30.09.2020 along with station leave permission from the morning of 30.09.2020 till the evening of 30.09.2020, has ben granted. Further, the District & Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

3437

Memo NO.HC.VII-90/1996/3436-1A, dated 30.9.2020.

Copy to:

1. The District & Sessions Judge, Barpeta .
2. ✓ The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

Pdsn